

BUSINESS ADVISORY COMMITTEE
(Eighth Lok Sabha)

(Seventy-Third Report)
(Presented on 27-7-1989)

The Business Advisory Committee held a sitting on Thursday, the 27th July, 1989.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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| (1) | The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1989. | 1 hour |
| | <i>(Consideration and passing)</i> | |
| (2) | Discussion and voting on Supplementary Demands for Grants (General) for 1989-90. | 2 hours |
| (3) | General discussion on the Karnataka Budget for 1989-90 | |
| (4) | Discussion and voting on Demands for Grants (Karnataka) for 1989-90. | 2 hours |
| (5) | Discussion on the 5th, 6th, 7th and 8th Reports of the Commission for Scheduled Castes and Scheduled Tribes and 28th Report of the Commissioner for Scheduled Castes and Scheduled Tribes. | 4 hours |
| (6) | The Employees State Insurance Corporation (Amendment) Bill, 1989, as passed by Rajya Sabha. | 2 hours |
| | <i>(Consideration and passing)</i> | |

3. The Committee also recommend that the Constitution (Sixty-Fourth Amendment) Bill, 1989 may be taken up for consideration on 1st and 2nd August, 1989 and for passing on 3rd August, 1989.

4. The Committee further recommend that discussion on the statement made by Minister of Agriculture on 26th July, 1989 in Lok Sabha regarding flood situation in the country and the relief measures taken by the Government may be held at 4 P.M. on Tuesday, the 1st August, 1989.

NEW DELHI;
July 27, 1989

Sravana 5, 1911 (Saka)

BAL RAM JAKHAR,
Chairman,
BUSINESS ADVISORY COMMITTEE.